



ITA No.4465/Mum/2015
Darshan R. Mehta
Assessment Year 2011-12

आयकर अपीलीय अधिकरण “एक-सदस्य मजलस” न्यायपीठ मुंबई में।
IN THE INCOME TAX APPELLATE TRIBUNAL
“SMC” BENCH, MUMBAI

मजनीय श्री महावीर सिंह, न्यायिक सदस्य एवं
माननीय श्री मनोज कुमार अग्रवाल, लेखा सदस्य के समक्ष।
BEFORE HON’BLE SHRI MAHAVIR SINGH, JM AND
HON’BLE SHRI MANOJ KUMAR AGGARWAL, AM

आयकर अपील सं./ I.T.A. No.4465/Mum/2015
(निर्धारण वर्ष / Assessment Year:2011-12)

Mr. Darshan R. Mehta 12, Murli Mahal, II Floor 420 Bhavdaji Cross Road King Circle, Matunga Mumbai-400 019.	बनाम/ Vs.	Income Tax Officer-17(3)(1) Mumbai.
स्थायीलेखासं./जीआइआरसं./PAN/GIR No. AADPM -3310-J		
(अपीलार्थी/ Appellant)	:	(प्रत्यर्थी / Respondent)

Revenue by	:	Shri Akhtar H. Ansari-Ld.DR
Assessee by	:	Shri N.M. Porwal-Ld. AR

सुनवाई की तारीख/ Date of Hearing	:	17/09/2019
घोषणा की तारीख / Date of Pronouncement	:	17/09/2019

आदेश / O R D E R

Per Bench: -

1. Aforesaid appeal by assessee for Assessment Year [in short referred to as AY] 2011-12 is partly recalled matter. However, when the appeal was called for hearing, learned Authorized Representative for Assessee, Shri N.M.Porwal, submitted that the assessee is no more interested in



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contesting the issues recalled by the Tribunal and therefore, not pressing these issues. The revenue raised no objection against the same.

2. Keeping in view the said submissions, the issue stand dismissed as being not pressed.
3. Consequently, the appeal may be treated as partly allowed for statistical purposes.

Order pronounced in the open court on 17th September, 2019.

Sd/-

(Mahavir Singh)

न्यायिक सदस्य / **Judicial Member**

Sd/-

(Manoj Kumar Aggarwal)

लेखा सदस्य / **Accountant Member**

मुंबई Mumbai; दिनांक Dated : 17/09/2019
Sr.PS:-Jaisy Varghese

आदेश की प्रतिलिपि ँ ग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent
3. आयकरआयुक्त(अपील) / The CIT(A)
4. आयकरआयुक्त/ CIT– concerned
5. विभागीयप्रतिनिधि, आयकरअपीलीयअधिकरण, मुंबई/ DR, ITAT, Mumbai
6. गार्डफाईल / Guard File

आदेशानुसार/ BY ORDER,

उप/सहायकपंजीकार (Dy./Asstt.Registrar)
आयकरअपीलीयअधिकरण, मुंबई / ITAT, Mumbai.